

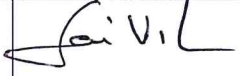
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.P.No.15/241/HDB/2016
NAME OF THE COMPANY	Sri Sai Annapurna Packaging (India) Private Limited
NAME OF THE APPLICANT/PETITIONER	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging (India) Private Limited & 7 others
UNDER SECTION	241

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari	Counsel mPet	90106 13275	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Blupesh RI-4	Sr. Adv Advocate	99666 22805	

Heard Shri TVP Sai Vihari, Learned Counsel for the Petitioner and Shri R. Raghunandan Rao, Learned Senior Counsel for the Respondent.

At the request of the Learned Counsel for the Petitioner, post the case on 27.11.2017.


Member (T)

Bm


Member (J)